

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT – IV

Item No. 426

**IA/1981/ND/2023, IA/4355/ND/2022,
IA/5163/ND/2023, IA/5011/ND/2023,
IA/1168/ND/2024, IA/1160/ND/2024, IN
IB/60/PB/2021**

IN THE MATTER OF:

M/s. Essbert Fashion Pvt Ltd (Formerly known as KVM Fashion Pvt Ltd) & ors.	...	Applicant
Versus		
M/s Pytex Jewellers Pvt Ltd	...	Respondent

Under Section 7 of IBC, 2016.

Order delivered on 10.04.2024

CORAM:

**MR. MANNI SANKARIAH SHANMUGA SUNDARAM,
HON'BLE MEMBER (JUDICIAL)
DR. SANJEEV RANJAN,
HON'BLE MEMBER (TECHNICAL)**

PRESENT:

For the Applicant	:	
For the Respondent	:	Adv. Prashant Kumar, Adv. Utkarsh Dwivedi
For the RP	:	Adv. Harshit Kumar Rawat

HYBRID HEARING (PHYSICAL & VC)

ORDER

Due to multiple Benches, there is paucity of time, the matter is adjourned to **09.05.2024**.

**Sd/-
(Court Officer)**